

such case came to the notice of the Railway Administration during the period July, 1958 to March 1959. From July, 1957 to March, 1958, however, eight cases involving a loss of Rs 3,370 were reported. Out of this property worth Rs 950 was recovered in four cases.

(b) A close watch is being kept on the contractor's labour and this has proved effective.

11.58 hrs

RE REMISSION OF SUSPENSION PERIOD OF SHRI ABJUN SINGH BHADAURIA

Mr. Speaker: There is a motion in the name of Sarvashri S M Banerjee, Yadhav, Vajpayee and Ramji Verma. Only Shri Verma wanted this to be taken up, and I said I would take it up today.

श्री वार.जी. वर्रा (देवरिया) अध्यक्ष महोदय मैं ने कल भानरेवल मेम्बर को कटौत करने की कोशिश की लेकिन मिल नहीं सका। उन का एक्सप्लान प्राज सत्र हो रहा है? इसलिये मैं अब इस की प्रावश्यकता नहीं समझता।

RE MOTION FOR ADJOURNMENT

Shri Dasaratha Deb (Tripura) I had given notice of an adjournment motion.

Mr. Speaker I disallowed it.

Shri Dasaratha Deb: relating to the hunger strike of refugees in Agartala. Three were removed to hospital in a serious condition.

Mr. Speaker. No, no I did not want to be brought up here. I disallowed that motion.

Shri Dasaratha Deb: The other day, the Minister said that he had instructed the Chief Commissioner to give payment to them. But the Chief

Commissioner refused even to meet the deputationists.

12 hrs.

PAPERS LAID ON THE TABLE
NOTIFICATION RE AMENDMENT TO FERTILISER (CONTROL) ORDER

Mr. Speaker: Dr P S Deshmukh

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No GSR 358, dated the 28th March, 1959, making certain further amendment to the Fertiliser (Control) Order, 1957 (Placed in Library See No LT-1351/59)

ESTIMATES COMMITTEE
FORTY-SEVENTH REPORT

Shri B. G. Mehta (Gohilwad): I beg to present the Forty-seventh Report of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs)—National Savings Organisation.

12.02 hrs

***DEMANDS FOR GRANTS—contd**
MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION—contd

Mr. Speaker. The House will now proceed with further discussion and voting on the Demands for Grants relating to the Ministry of Community Development and Co-operation. The time allotted was 8 hours and the time taken 6 hours 27 minutes, the time remaining being 1 hour 33 minutes. The hon Minister may continue.

The Deputy Minister of Planning (Shri S. N. Mishra): Mr Speaker, Sir, after I cited the examples of increase in production in foreign countries, you would recall that I was dealing with